

**LOK SABHA
UNSTARRED QUESTION No. 151
TO BE ANSWERED ON 17th JULY, 2017**

REGULATION OF FUEL CONSUMPTION

151. SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has drafted rules for regulating fuel consumption and if so, the details thereof;
- (b) whether the Council of Scientific and Industrial Research (CSIR) has pointed out any lacunae in the draft rule; and
- (c) if so, the details thereof along with the steps taken/being taken to address the said issue?

ANSWER

**पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)
(श्री धर्मेन्द्र प्रधान)**

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(INDEPENDENT CHARGE)
(SHRI DHARMENDRA PRADHAN)**

(a) : The Government has drafted rules for Light Duty Vehicles (LDVs) and Heavy Duty Vehicles (HDVs).

As regards LDVs, Ministry of Power has issued average fuel consumption standards for cars vide notification dated 23rd April, 2015. Accordingly, Ministry of Road Transport and Highways has adopted this procedure under Central Motor Vehicle Rules, 1989 vide notification dated 4th October, 2016.

As regards HDVs, the Steering Committee constituted for formulating fuel economy norms for Heavy Duty Vehicles (Trucks & Buses) has submitted its report. Ministry of Petroleum & Natural Gas has accepted the same and has sent proposed draft notifications to Ministry of Power and Ministry of Road Transport and Highways.

(b) & (c): As per Petroleum Conservation Research Association, no such communication from CSIR has been received regarding lacunae in the draft rule of Fuel Economy Norms for Heavy Duty Vehicles (HDVs).
